

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 2657**

TO BE ANSWERED ON THE 2ND AUGUST, 2022/ SRAVANA 11, 1944 (SAKA)

CYBER CRIMES AGAINST WOMEN AND CHILDREN

**2657. DR. BEESETTI VENKATA SATYAVATHI:
SHRIMATI GODDETI MADHAVI:
SHRI ASHOK KUMAR RAWAT:**

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government is aware that 10,405 cases of cyber crimes against women were reported during 2020 according to National Crime Records Bureau (NCRB) statistics;

(b) if so, the details of court trials relating to cyber blackmailing, cyber stalking, online bullying and fake profiling, completed and pending during the last three years, State-wise;

(c) whether the Government has taken any steps to curtail the nationwide rise in cyber crimes against women and children, if so, the details thereof and if not, the reasons therefor;

(d) whether the Government proposes to set up online central reporting mechanism for registering cyber crime complaints and also train law enforcement agencies for digital forensic work and to investigate cyber crimes, particularly cyber crimes against women and children and if so, the details thereof; and

(e) whether the Government has set up any Committee or agency to tackle increasing cyber crimes against children and if so, the details thereof?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI AJAY KUMAR MISHRA)**

(a) to (e): The National Crime Records Bureau (NCRB) compiles and publishes statistical data on crimes in its publication "Crime in India".

The latest published report is for the year 2020. As per data published by NCRB, the States/UTs-wise and category-wise details of cyber crime cases registered, cases sent for trials, etc., under cyber crime against women during 2018-2020 are at the Annexure.

‘Police’ and ‘Public Order’ are State subjects as per the Seventh Schedule of the Constitution of India. States/UTs are primarily responsible for the prevention, detection, investigation and prosecution of crimes through their Law Enforcement Agencies (LEAs).

The Central Government has taken various measures to supplement the efforts of States/UTs to deal with cybercrimes against women and children which, inter-alia include the following:

- i. The Ministry of Home Affairs has set up the ‘Indian Cyber Crime Coordination Centre (I4C)’ to provide ecosystem for tackling all types of cyber crime in the country, in a coordinated and comprehensive manner.**
- ii. The Ministry of Home Affairs has provided financial assistance under the ‘Cyber Crime Prevention against Women and Children (CCPWC)’ Scheme, to the States/UTs for their capacity building such as setting up of cyber forensic-cum-training laboratories, hiring of junior cyber consultants and training of LEAs’ personnel, public prosecutors and**

judicial officers. So far, cyber forensic-cum-training laboratories have been commissioned in 28 States/UTs.

- iii. Training curriculum has been prepared for Law Enforcement Agencies personnel, prosecutors and judicial officers for better handling of investigation and prosecution. States/UTs have been mandated to organize training programmes. So far, more than 20,000 LEA personnel, judicial officers and prosecutors have been provided training on cyber crime awareness, investigation, forensics etc.**
- iv. The Massive Open Online Courses (MOOC) platform under the I4C called 'CyTrain' portal has been developed. CyTrain portal helps in the capacity building of Police Officers/Judicial Officers through online course on critical aspects of cyber crime investigation, forensics, prosecution etc. along with certification. So far, more than 21,300 Police Officers from States/UTs are registered and more than 5,700 Certificates issued through the portal.**
- v. Section 67B of the Information Technology (IT) Act, 2000 provides stringent punishment for publishing, browsing or transmitting of material depicting children in sexually explicit act, etc., in electronic form. Sections 66E, 67, and 67A of the Act provide for the punishment and fine for violation of bodily privacy and publishing or transmitting of**

obscene/sexually-explicit material in electronic form.

- vi. The Information Technology (Intermediary Guidelines and Digital Media Ethics Code) Rules, 2021 notified under the IT Act, specify that the intermediaries shall inform the users of computer resource not to host, display, upload, modify, publish, transmit, update or share any information that is, inter-alia, obscene, pornographic, paedophilic, harms minor in any way; violates any law for the time being in force; etc. Also rule 3(2)(b) of these Rules provides that on a complaint by an individual, intermediary shall, within 24 hours, remove any content which prima facie exposes the private area of such individual, shows such individual in full or partial nudity or shows or depicts such individual in any sexual act or conduct, or is in the nature of impersonation in an electronic form, including artificially morphed images of such individual.**
- vii. The Government periodically blocks the websites containing child sexual abuse material (CSAM) based on INTERPOL's "worst of list" received through the national nodal agency for Interpol in India.**
- viii. The concerned Internet Service Providers (ISPs) have been ordered to work out a suitable arrangement for receiving Internet Watch Foundation (IWF), UK list of CSAM websites/web pages on a dynamic basis and block access to child pornography web pages/websites.**

- ix. **A MoU is signed between the NCRB, India and National Center for Missing and Exploited Children (NCMEC), USA regarding receiving of Tipline report on online child pornography and child sexual exploitation contents from NCMEC. The Tiplines, as received from NCMEC, are being shared with States/UTs online through National Cyber Crime Reporting Portal for taking further action.**
- x. **Ministry of Home Affairs operationalized the National Cyber Crime Reporting Portal www.cybercrime.gov.in to provide a centralized mechanism to the citizens for online reporting of all types of cyber crime incidents, with a special focus on cyber crimes against women and children. Incidents reported on this portal are automatically routed to the State/UT law enforcement agency concerned for taking further steps as per the provisions of the law. A toll-free helpline number '1930' has been operationalized to get assistance in lodging online cyber complaints.**
- xi. **To spread awareness on cyber crime, several steps have been taken that include issuance of alerts/advisories, dissemination of messages through SMS, I4C social media account i.e. Twitter handle (@Cyberdost), Facebook (CyberDostI4C), Instagram (cyberdosti4c), Telegram**

(cyberdosti4c), Radio campaign, engaged MyGov for publicity in multiple media, publishing of Handbook for Adolescents/ Students, organizing of Cyber Safety and Security Awareness week, in association with police department in different States/UTs etc.

State/UT-wise Cases Registered (CR), Cases for Trial (CFT), Cases Convicted (CON), Cases Disposed off by Courts (CDBC) and Cases Pending Trial (CPT) under Cyber Crimes against Women during 2018

SL	State/UT	Cyber Blackmailing/Threatening					Cyber Pornography/ Hosting/Publishing Obscene Sexual Materials					Cyber Stalking/Cyber Bullying of Women					Defamation/Morphing				
		CR	CFT	CON	CDBC	CPT	CR	CFT	CON	CDBC	CPT	CR	CFT	CON	CDBC	CPT	CR	CFT	CON	CDBC	CPT
1	Andhra Pradesh	12	12	0	4	8	5	1	0	0	1	82	58	0	12	46	6	1	0	0	1
2	Arunachal Pradesh	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
3	Assam	29	32	0	5	27	172	45	0	4	41	18	5	0	5	0	1	0	0	1	
4	Bihar	3	0	0	0	0	2	2	0	0	2	2	2	0	2	0	0	0	0	0	
5	Chhattisgarh	2	1	0	0	1	15	8	0	0	8	14	22	1	2	20	0	1	0	1	
6	Goa	0	0	0	0	0	3	0	0	0	0	0	1	0	1	0	0	0	0	0	
7	Gujarat	1	0	0	0	0	11	13	0	0	13	11	25	0	1	24	4	2	0	2	
8	Haryana	5	4	0	0	4	34	19	0	0	19	5	16	0	1	15	0	0	0	0	
9	Himachal Pradesh	0	0	0	0	0	27	15	0	0	15	1	1	0	1	0	0	0	0	0	
10	Jharkhand	0	0	0	0	0	8	0	0	0	0	0	1	0	1	0	0	0	0	0	
11	Karnataka	2	3	0	0	3	42	13	0	2	11	4	1	0	1	1	0	0	0	0	
12	Kerala	6	18	0	0	18	53	45	1	2	43	8	11	0	11	1	3	0	0	3	
13	Madhya Pradesh	4	2	0	0	2	52	64	1	4	60	36	54	0	54	1	1	0	0	1	
14	Maharashtra	5	6	0	2	4	31	29	0	0	29	398	428	1	3	425	0	0	0	0	
15	Manipur	0	0	0	0	0	1	0	0	0	3	0	0	0	0	0	0	0	0	0	
16	Meghalaya	3	0	0	0	0	1	1	0	0	1	0	0	0	0	0	0	0	0	0	
17	Mizoram	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
18	Nagaland	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
19	Odisha	0	0	0	0	0	172	73	0	0	73	7	4	0	4	36	10	0	0	10	
20	Punjab	6	2	0	0	2	26	8	0	2	6	16	6	0	6	0	1	0	0	1	
21	Rajasthan	2	0	0	0	0	10	9	0	1	8	30	24	0	24	9	1	0	0	1	
22	Sikkim	0	0	0	0	0	1	1	0	0	1	0	0	0	0	0	0	0	0	0	
23	Tamil Nadu	2	3	0	0	3	26	24	0	2	22	1	1	0	1	0	6	0	2	4	
24	Telangana	10	7	0	1	6	42	38	0	4	34	18	17	0	5	12	0	0	0	0	
25	Tripura	0	0	0	0	0	4	0	0	0	0	0	0	0	0	0	0	0	0	0	
26	Uttar Pradesh	2	6	1	1	5	91	76	1	1	75	24	18	0	18	0	0	0	0	0	
27	Uttarakhand	9	3	0	0	3	10	7	0	0	7	9	2	0	2	2	0	0	0	0	
28	West Bengal	6	1	0	0	1	2	2	0	0	2	18	8	0	8	0	0	0	0	0	
	TOTAL STATE(S)	109	100	1	13	87	841	493	3	22	471	705	705	2	24	681	60	27	0	2	25
29	A&N Islands	0	0	0	0	0	1	1	0	0	1	0	0	0	0	0	0	0	0	0	
30	Chandigarh	0	2	0	1	1	0	3	0	0	3	5	4	1	2	2	0	0	0	0	
31	D&N Haveli and Daman & Diu+	0	0	0	0	0	0	4	0	0	4	0	1	0	1	0	0	0	0	0	
32	Delhi	0	1	0	0	1	13	14	0	0	14	28	11	0	11	0	0	0	0	0	
33	Jammu & Kashmir*	4	0	0	0	0	6	0	0	0	0	0	0	0	0	2	0	0	0	0	
34	Ladakh	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	
35	Lakshadweep	0	0	0	0	0	1	0	0	0	0	0	0	0	0	0	0	0	0	0	
36	Puducherry	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
	TOTAL UT(S)	4	3	0	1	2	21	22	0	0	22	33	16	1	2	14	2	0	0	0	
	TOTAL (ALL INDIA)	113	103	1	14	89	862	515	3	22	493	738	721	3	26	695	62	27	0	2	25

Source: Crime in India, NCRB. Note: '+' Combined data of erstwhile D&N Haveli UT and Daman & Diu UT during 2018, '*' Data of erstwhile Jammu & Kashmir State including Ladakh during 2018.

State/UT-wise Cases Registered (CR), Cases for Trial (CFT), Cases Convicted (CON), Cases Disposed off by Courts (CDBC) and Cases Pending Trial (CPT) under Cyber Crimes against Women during 2018

SL	State/UT	Fake Profile					Other Crimes against Women					Total Cyber Crimes against Women				
		CR	CFT	CON	CDBC	CPT	CR	CFT	CON	CDBC	CPT	CR	CFT	CON	CDBC	CPT
1	Andhra Pradesh	16	3	0	0	3	96	49	2	11	38	217	124	2	27	97
2	Arunachal Pradesh	0	0	0	0	0	1	0	0	0	1	0	0	0	0	
3	Assam	94	4	0	0	4	357	62	0	0	62	670	149	0	9	140
4	Bihar	1	0	0	0	0	6	16	0	0	16	14	20	0	0	20
5	Chhattisgarh	0	2	0	0	2	33	74	1	5	69	64	108	2	7	101
6	Goa	0	0	0	0	0	18	9	0	1	8	21	10	0	1	9
7	Gujarat	6	9	0	0	9	151	125	0	0	125	184	174	0	1	173
8	Haryana	4	4	0	0	4	64	58	0	4	54	112	101	0	5	96
9	Himachal Pradesh	6	10	0	1	9	18	63	0	0	63	52	89	0	1	88
10	Jharkhand	0	0	0	0	0	5	11	0	0	11	13	12	0	0	12
11	Karnataka	3	3	0	0	3	1322	47	0	2	45	1374	67	0	4	63
12	Kerala	8	10	0	0	10	84	146	0	3	143	160	233	1	5	228
13	Madhya Pradesh	0	0	0	0	0	183	219	2	2	217	276	340	3	6	334
14	Maharashtra	13	18	0	2	16	815	449	5	16	433	1262	930	6	23	907
15	Manipur	0	0	0	0	0	5	0	0	0	9	0	0	0	0	0
16	Meghalaya	0	0	0	0	0	28	0	0	0	32	1	0	0	1	1
17	Mizoram	0	0	0	0	0	4	2	0	0	4	2	0	0	2	2
18	Nagaland	1	0	0	0	0	1	1	0	1	2	1	0	1	0	0
19	Odisha	0	0	0	0	0	13	10	0	0	10	228	97	0	0	97
20	Punjab	5	7	1	1	6	44	31	0	4	27	97	55	1	7	48
21	Rajasthan	6	1	0	0	1	59	49	0	2	47	116	84	0	3	81
22	Sikkim	0	0	0	0	0	0	0	0	0	1	1	0	0	0	1
23	Tamil Nadu	1	0	0	0	0	47	32	2	4	28	77	66	2	8	58
24	Telangana	12	9	0	2	7	254	95	0	27	68	336	166	0	39	127
25	Tripura	1	0	0	0	0	0	0	0	0	5	0	0	0	0	0
26	Uttar Pradesh	6	9	0	0	9	217	190	2	5	185	340	299	4	7	292
27	Uttarakhand	13	19	0	0	19	35	25	2	3	22	78	56	2	3	53
28	West Bengal	5	3	0	0	3	139	141	0	0	141	170	155	0	0	155
	TOTAL STATE(S)	201	111	1	6	105	3999	1904	16	90	1814	5915	3340	23	157	3183
29	A&N Islands	0	0	0	0	0	4	5	0	0	5	5	6	0	0	6
30	Chandigarh	0	0	0	0	0	0	0	0	0	5	9	1	3	6	6
31	D&N Haveli and Daman & Diu+	0	0	0	0	0	0	0	0	0	0	5	0	0	5	5
32	Delhi	5	9	0	0	9	33	35	0	0	35	79	70	0	0	70
33	Jammu & Kashmir*	1	0	0	0	0	10	8	0	1	7	23	8	0	1	7
34	Ladakh	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
35	Lakshadweep	0	0	0	0	0	2	0	0	0	3	0	0	0	0	0
36	Puducherry	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
	TOTAL UT(S)	6	9	0	0	9	49	48	0	1	47	115	98	1	4	94
	TOTAL (ALL INDIA)	207	120	1	6	114	4048	1952	16	91	1861	6030	3438	24	161	3277

Source: Crime in India, NCRB. Note: '+' Combined data of erstwhile D&N Haveli UT and Daman & Diu UT during 2018; '*' Data of erstwhile Jammu & Kashmir State including Ladakh during 2018.

State/UT-wise Cases Registered (CR), Cases for Trial (CFT), Cases Convicted (CON), Cases Disposed off by Courts (CDBC) and Cases Pending Trial (CPT) under Cyber Crimes against Women during 2019

State/UT	Cyber Blackmailing/Threatening					Cyber Pornography/ Hosting/Publishing Obscene Sexual Materials					Cyber Stalking/Cyber Bullying of Women					Defamation/Morphing				
	CR	CFT	CON	CDBC	CPT	CR	CFT	CON	CDBC	CPT	CR	CFT	CON	CDBC	CPT	CR	CFT	CON	CDBC	CPT
Andhra Pradesh	23	15	0	3	12	11	5	0	0	5	54	78	8	20	58	0	2	0	0	2
Arunachal Pradesh	0	0	0	0	0	4	0	0	0	0	0	0	0	0	0	0	0	0	0	0
Assam	12	28	0	0	28	144	69	0	4	65	0	5	0	0	5	0	1	0	0	1
Bihar	2	0	0	0	0	4	5	0	0	5	0	2	0	0	2	1	0	0	0	0
Chhattisgarh	2	2	0	0	2	21	21	0	0	21	3	23	2	4	19	0	1	0	0	1
Goa	0	0	0	0	0	0	2	0	0	2	0	1	0	0	1	0	0	0	0	0
Gujarat	6	6	0	0	6	21	27	0	0	27	28	49	0	0	49	4	7	0	0	7
Haryana	2	7	0	3	4	41	36	0	4	32	65	43	2	4	39	0	0	0	0	0
Himachal Pradesh	0	0	0	0	0	28	25	0	0	25	7	1	0	0	1	0	0	0	0	0
Jharkhand	0	0	0	0	0	1	1	0	0	1	0	1	0	0	1	0	0	0	0	0
Karnataka	0	3	0	0	3	72	19	0	0	19	4	4	0	0	4	0	0	0	0	0
Kerala	3	20	0	0	20	43	55	0	0	55	4	13	0	0	13	2	6	0	1	5
Madhya Pradesh	1	4	0	0	4	60	117	0	0	117	28	81	2	3	78	0	1	0	0	1
Maharashtra	9	11	0	0	11	42	46	0	0	46	427	679	1	9	670	2	1	0	0	1
Manipur	0	0	0	0	0	1	0	0	0	0	0	0	0	0	0	0	0	0	0	0
Meghalaya	0	0	0	0	0	2	1	0	0	1	0	0	0	0	0	0	0	0	0	0
Mizoram	0	0	0	0	0	0	0	0	0	0	2	1	0	0	1	0	0	0	0	0
Nagaland	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
Odisha	0	0	0	0	0	341	164	0	0	164	2	5	0	0	5	49	28	0	0	28
Punjab	4	3	0	0	3	16	10	0	0	10	13	12	0	0	12	1	1	0	0	1
Rajasthan	1	1	0	0	1	28	22	0	0	22	8	32	0	0	32	2	2	0	0	2
Sikkim	0	0	0	0	0	1	1	0	0	1	0	0	0	0	0	0	0	0	0	0
Tamil Nadu	4	3	0	0	3	27	30	0	1	29	6	2	0	0	2	0	5	0	0	5
Telangana	9	17	1	7	10	55	191	0	124	67	37	35	0	6	29	0	0	0	0	0
Tripura	0	0	0	0	0	2	1	0	0	1	0	0	0	0	0	0	0	0	0	0
Uttar Pradesh	11	13	2	2	11	178	166	2	3	163	65	49	2	3	46	0	0	0	0	0
Uttarakhand	12	7	0	0	7	4	10	0	0	10	0	2	0	0	2	0	0	0	0	0
West Bengal	1	1	0	0	1	18	5	0	0	5	12	12	0	0	12	4	0	0	0	0
TOTAL STATE(S)	102	141	3	15	126	1165	1029	2	136	893	765	1130	17	49	1081	65	55	0	1	54
A&N Islands	1	0	0	0	0	0	1	0	1	0	1	0	0	0	0	0	0	0	0	0
Chandigarh	0	1	0	0	1	1	3	1	2	1	1	3	1	1	2	0	0	0	0	0
D&N Haveli and Daman & Diu+	0	0	0	0	0	0	4	0	0	4	0	1	0	0	1	0	0	0	0	0
Delhi	4	2	0	0	2	5	14	0	0	14	17	16	0	0	16	0	0	0	0	0
Jammu & Kashmir*	1	2	0	0	2	3	0	0	0	0	1	0	0	0	0	0	0	0	0	0
Ladakh	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
Lakshadweep	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
Puducherry	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
TOTAL UT(S)	6	5	0	0	5	9	22	1	3	19	20	20	1	1	19	0	0	0	0	0
TOTAL (ALL INDIA)	108	146	3	15	131	1174	1051	3	139	912	785	1150	18	50	1100	65	55	0	1	54

Source: Crime in India, NCRB. Note: '+' Combined data of erstwhile D&N Haveli UT and Daman & Diu UT during 2019, '** Data of erstwhile Jammu & Kashmir State including Ladakh during 2019.

State/UT-wise Cases Registered (CR), Cases for Trial (CFT), Cases Convicted (CON), Cases Disposed off by Courts (CDBC) and Cases Pending Trial (CPT) under Cyber Crimes against Women during 2019

SL	State/UT	Fake Profile					Other Crimes against Women					Total Cyber Crimes against Women				
		CR	CFT	CON	CDBC	CPT	CR	CFT	CON	CDBC	CPT	CR	CFT	CON	CDBC	CPT
1	Andhra Pradesh	2	4	0	0	4	266	69	2	15	54	356	173	10	38	135
2	Arunachal Pradesh	0	0	0	0	0	1	0	0	0	0	5	0	0	0	0
3	Assam	173	12	0	0	12	374	137	0	23	114	703	252	0	27	225
4	Bihar	0	0	0	0	0	53	16	0	0	16	60	23	0	0	23
5	Chhattisgarh	0	2	0	0	2	59	108	6	16	92	85	157	8	20	137
6	Goa	0	0	0	0	0	5	21	0	1	20	5	24	0	1	23
7	Gujarat	5	14	0	0	14	162	259	0	0	259	226	362	0	0	362
8	Haryana	3	6	0	3	3	140	99	2	15	84	251	191	4	29	162
9	Himachal Pradesh	6	13	0	0	13	6	65	0	0	65	47	104	0	0	104
10	Jharkhand	2	0	0	0	0	40	21	0	0	21	43	23	0	0	23
11	Karnataka	1	3	0	0	3	2621	66	0	1	65	2698	95	0	1	94
12	Kerala	13	17	0	1	16	74	178	0	7	171	139	289	0	9	280
13	Madhya Pradesh	0	0	0	0	0	212	462	2	4	458	301	665	4	7	658
14	Maharashtra	33	29	0	0	29	990	658	4	22	636	1503	1424	5	31	1393
15	Manipur	0	0	0	0	0	1	0	0	0	0	2	0	0	0	0
16	Meghalaya	0	0	0	0	0	19	0	0	0	0	21	1	0	0	1
17	Mizoram	0	0	0	0	0	0	2	0	0	2	2	3	0	0	3
18	Nagaland	0	0	0	0	0	1	0	0	0	0	1	0	0	0	0
19	Odisha	0	0	0	0	0	45	18	0	0	18	437	215	0	0	215
20	Punjab	1	6	0	0	6	52	47	1	10	37	87	79	1	10	69
21	Rajasthan	10	2	1	1	1	139	102	2	6	96	188	161	3	7	154
22	Sikkim	0	0	0	0	0	0	0	0	0	0	1	1	0	0	1
23	Tamil Nadu	7	0	0	0	0	80	48	1	5	43	124	88	1	6	82
24	Telangana	2	10	0	1	9	185	214	0	111	103	288	467	1	249	218
25	Tripura	0	0	0	0	0	1	0	0	0	0	3	1	0	0	1
26	Uttar Pradesh	21	20	0	0	20	243	274	6	6	268	518	522	12	14	508
27	Uttarakhand	1	19	0	0	19	11	26	0	0	26	28	64	0	0	64
28	West Bengal	4	3	0	0	3	167	166	0	0	166	206	187	0	0	187
	TOTAL STATE(S)	284	160	1	6	154	5947	3056	26	242	2814	8328	5571	49	449	5122
29	A&N Islands	0	0	0	0	0	0	5	0	0	5	2	6	0	1	5
30	Chandigarh	0	0	0	0	0	11	0	0	0	0	13	7	2	3	4
31	D&N Haveli and Daman & Diu+	0	0	0	0	0	2	0	0	0	0	2	5	0	0	5
32	Delhi	2	10	0	0	10	28	40	0	0	40	56	82	0	0	82
33	Jammu & Kashmir*	2	0	0	0	0	7	10	0	0	10	14	12	0	0	12
34	Ladakh	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
35	Lakshadweep	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
36	Puducherry	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
	TOTAL UT(S)	4	10	0	0	10	48	55	0	0	55	87	112	2	4	108
	TOTAL (ALL INDIA)	288	170	1	6	164	5995	3111	26	242	2869	8415	5683	51	453	5230

Source: Crime in India, NCRB. Note: '+' Combined data of erstwhile D&N Haveli UT and Daman & Diu UT during 2019, '*' Data of erstwhile Jammu & Kashmir State including Ladakh during 2019.

State/UT-wise Cases Registered (CR), Cases for Trial (CFT), Cases Convicted (CON), Cases Disposed off by Courts (CDBC) and Cases Pending Trial (CPT) under Cyber Crimes against Women during 2020

SL	State/UT	Cyber Blackmailing/Threatening					Cyber Pornography/ Hosting/Publishing Obscene Sexual Materials					Cyber Stalking/Cyber Bullying of Women					Defamation/Morphing				
		CR	CFT	CON	CDBC	CPT	CR	CFT	CON	CDBC	CPT	CR	CFT	CON	CDBC	CPT	CR	CFT	CON	CDBC	CPT
1	Andhra Pradesh	5	17	0	2	15	21	5	0	0	5	145	98	0	20	78	1	2	0	0	2
2	Arunachal Pradesh	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
3	Assam	2	28	0	0	28	211	98	0	0	98	1	7	0	0	7	0	1	0	0	1
4	Bihar	0	0	0	0	0	3	7	0	0	7	11	7	0	0	7	2	0	0	0	0
5	Chhattisgarh	0	2	0	0	2	34	45	3	8	37	2	22	0	0	22	0	1	0	0	1
6	Goa	0	0	0	0	0	1	3	0	0	3	1	1	0	0	1	0	0	0	0	0
7	Gujarat	7	12	0	0	12	17	39	0	0	39	26	72	0	0	72	1	8	0	0	8
8	Haryana	1	4	0	0	4	64	63	0	0	63	19	47	0	0	47	1	0	0	0	0
9	Himachal Pradesh	0	0	0	0	0	31	40	0	1	39	7	2	0	0	2	0	0	0	0	0
10	Jharkhand	0	0	0	0	0	3	3	0	0	3	0	1	0	0	1	0	0	0	0	0
11	Karnataka	0	5	0	1	4	142	37	0	2	35	1	5	0	0	5	0	0	0	0	0
12	Kerala	0	24	0	0	24	113	90	0	0	90	14	16	0	0	16	1	5	0	0	5
13	Madhya Pradesh	6	6	0	0	6	52	153	1	1	152	28	102	3	5	97	2	2	0	0	2
14	Maharashtra	12	14	0	0	14	75	72	0	0	72	388	884	0	5	879	0	1	0	0	1
15	Manipur	0	0	0	0	0	3	0	0	0	3	0	0	0	0	0	0	0	0	0	0
16	Meghalaya	1	0	0	0	0	7	1	0	0	1	0	0	0	0	0	1	0	0	0	0
17	Mizoram	0	0	0	0	0	1	1	1	1	0	0	1	0	0	1	0	0	0	0	0
18	Nagaland	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
19	Odisha	1	1	0	0	1	292	335	0	0	335	0	5	0	0	5	220	64	0	0	64
20	Punjab	1	3	0	0	3	22	19	0	0	19	14	19	0	0	19	0	1	0	0	1
21	Rajasthan	3	1	0	0	1	24	34	2	3	31	12	43	1	1	42	1	3	0	0	3
22	Sikkim	0	0	0	0	0	0	1	0	1	0	0	0	0	0	0	0	0	0	0	0
23	Tamil Nadu	7	5	0	0	5	147	56	2	4	52	7	5	0	0	5	17	5	0	0	5
24	Telangana	19	15	0	0	15	11	70	0	0	70	100	67	0	1	66	1	0	0	0	0
25	Tripura	0	0	0	0	0	2	1	0	0	1	0	0	0	0	0	0	0	0	0	0
26	Uttar Pradesh	0	11	0	0	11	325	377	1	1	376	76	123	17	18	105	0	0	0	0	0
27	Uttarakhand	0	7	0	0	7	23	22	0	0	22	1	3	0	0	3	0	0	0	0	0
28	West Bengal	6	1	0	0	1	10	6	0	0	6	17	20	0	0	20	1	0	0	0	0
	TOTAL STATE(S)	71	156	0	3	153	1634	1578	10	22	1556	873	1550	21	50	1500	249	93	0	0	93
29	A&N Islands	0	0	0	0	0	1	1	0	0	1	1	2	0	0	2	0	0	0	0	0
30	Chandigarh	0	1	0	0	1	1	1	0	0	1	1	2	0	0	2	0	0	0	0	0
31	D&N Haveli and Daman & Diu	0	0	0	0	0	0	4	0	2	2	0	1	0	1	0	0	0	0	0	0
32	Delhi	0	2	0	0	2	8	16	0	0	16	12	21	0	0	21	0	0	0	0	0
33	Jammu & Kashmir	3	2	0	0	2	10	0	0	0	0	0	1	0	0	1	2	0	0	0	0
34	Ladakh	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
35	Lakshadweep	0	0	0	0	0	1	0	0	0	0	0	0	0	0	0	0	0	0	0	0
36	Puducherry	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
	TOTAL UT(S)	3	5	0	0	5	21	22	0	2	20	14	27	0	1	26	2	0	0	0	0
	TOTAL (ALL INDIA)	74	161	0	3	158	1655	1600	10	24	1576	887	1577	21	51	1526	251	93	0	0	93

Source: Crime in India,

State/UT-wise Cases Registered (CR), Cases for Trial (CFT), Cases Convicted (CON), Cases Disposed off by Courts (CDBC) and Cases Pending Trial (CPT) under Cyber Crimes against Women during 2020

SL	State/UT	Fake Profile					Other Crimes against Women					Total Cyber Crimes against Women				
		CR	CFT	CON	CDBC	CPT	CR	CFT	CON	CDBC	CPT	CR	CFT	CON	CDBC	CPT
1	Andhra Pradesh	22	4	0	0	4	181	87	0	14	73	375	213	0	36	177
2	Arunachal Pradesh	0	0	0	0	0	1	0	0	0	1	0	0	0	0	
3	Assam	182	20	0	0	20	675	177	0	0	177	1071	331	0	0	331
4	Bihar	4	0	0	0	0	27	23	0	0	23	47	37	0	0	37
5	Chhattisgarh	2	4	0	0	4	79	137	0	7	130	117	211	3	15	196
6	Goa	0	0	0	0	0	17	21	0	1	20	19	25	0	1	24
7	Gujarat	2	16	0	0	16	224	384	0	0	384	277	531	0	0	531
8	Haryana	16	4	0	0	4	121	148	0	0	148	222	266	0	0	266
9	Himachal Pradesh	7	15	0	0	15	7	66	0	0	66	52	123	0	1	122
10	Jharkhand	0	0	0	0	0	17	34	6	8	26	20	38	6	8	30
11	Karnataka	1	3	0	0	3	2715	633	0	521	112	2859	683	0	524	159
12	Kerala	5	18	0	0	18	113	212	0	1	211	246	365	0	1	364
13	Madhya Pradesh	2	2	0	0	2	184	619	1	1	618	274	884	5	7	877
14	Maharashtra	15	35	0	3	32	1142	906	0	12	894	1632	1912	0	20	1892
15	Manipur	0	0	0	0	0	20	0	0	0	0	26	0	0	0	0
16	Meghalaya	0	0	0	0	0	30	0	0	0	0	39	1	0	0	1
17	Mizoram	0	0	0	0	0	0	2	0	0	2	1	4	1	1	3
18	Nagaland	0	0	0	0	0	2	0	0	0	0	2	0	0	0	0
19	Odisha	13	0	0	0	0	34	30	0	0	30	560	435	0	0	435
20	Punjab	18	9	0	1	8	55	53	0	1	52	110	104	0	2	102
21	Rajasthan	3	1	0	0	1	195	182	2	5	177	238	264	5	9	255
22	Sikkim	0	0	0	0	0	0	0	0	0	0	0	1	0	1	0
23	Tamil Nadu	17	2	0	0	2	111	61	0	5	56	306	134	2	9	125
24	Telangana	14	14	1	5	9	504	329	15	35	294	649	495	16	41	454
25	Tripura	1	0	0	0	0	0	0	0	0	0	3	1	0	0	1
26	Uttar Pradesh	13	25	0	0	25	335	441	18	19	422	749	977	36	38	939
27	Uttarakhand	4	21	0	0	21	44	62	0	0	62	72	115	0	0	115
28	West Bengal	7	7	0	0	7	303	229	0	0	229	344	263	0	0	263
	TOTAL STATE(S)	348	200	1	9	191	7136	4836	42	630	4206	10311	8413	74	714	7699
29	A&N Islands	0	0	0	0	0	1	6	0	0	6	3	9	0	0	9
30	Chandigarh	0	0	0	0	0	8	1	0	0	1	10	5	0	0	5
31	D&N Haveli and Daman & Diu	0	0	0	0	0	3	1	0	0	1	3	6	0	3	3
32	Delhi	5	10	0	0	10	26	47	0	0	47	51	96	0	0	96
33	Jammu & Kashmir	1	1	0	0	1	9	15	0	0	15	25	19	0	0	19
34	Ladakh	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
35	Lakshadweep	0	0	0	0	0	1	0	0	0	0	2	0	0	0	0
36	Puducherry	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
	TOTAL UT(S)	6	11	0	0	11	48	70	0	0	70	94	135	0	3	132
	TOTAL (ALL INDIA)	354	211	1	9	202	7184	4906	42	630	4276	10405	8548	74	717	7831

Source: Crime in India